

Receiving Office information for filing PCT International application under International Phase

I. Information for Filing of International Applications for Patent under PCT by Indian Applicants.

1.	Competent receiving office	1. The Patent Office, at Kolkata, New Delhi, Mumbai, and Chennai (RO/IN) 2. International Bureau (RO/IB), Geneva, Switzerland.
2.	Location, Mailing address .Telephone numbers ,facsimile and e-mail addresses	<p>1. Kolkata-The Patent Office, Intellectual Property Office Building, CP-2 Sector V, Salt Lake City, Kolkata, India-700091, Phone : 23671945, 1946, 1987,FAX-033-2367-1988, Email:- patentin-pct@nic.in (PCT); kolkata-patent@nic.in Contact : S.KUNDU , Assistant Controller of Patents & Designs</p> <p>2. New Delhi -The Patent Office, Intellectual Property Office Building, Plot No. 32, Sector 14, Dwarka, New Delhi-110075, Phone : 011-28034304,4305,1053,FAX:011-28034313, Email: delhi-patent@nic.in Contact : Dr. KAVITA TAUNK, Assistant Controller of Patents & Designs</p> <p>3. Mumbai-Patent Office, Intellectual Property Office Building, S.M.Road, Near Antop Hill Post Office, Antop Hill, Mumbai - 400 037. Phone : 24137701, 24141026, 24150381, 24148165, 24171457 FAX : 24130387 EMAIL:- mumbai-patent@nic.in Contact : SUNITA BETGIRI, Examiner of Patents & Designs</p> <p>4.Chennai-The Patent Office, Intellectual Property Office Building, G.S.T. Road, Guindy, Chennai- 600032, Phone: 044-22502031- 35, FAX: 04422502066, Email:- chennai-patent@nic.in Contact : J.MEENA, Assistant Controller of Patents & Designs</p>
3.	Language of filing	RO/IN : English, Hindi RO/IB : Any language
4.	Elements of the International application	i. Request (PCT/RO/101) ii. Description iii. One or more claims iv. Abstract v. Drawings (where applicable) vi Fees vii P.A./G.P.A. (where applicable)

5.	No. of copies required	RO/IN : 3 (i to v) to The Patent Office, at Kolkata New Delhi, Mumbai, Chennai and RO/IB : 1
6.	Competent International Searching Authorities [ISAs]	Austrian Patent Office (AT) Australian Patent Office (AU) European Patent Office (EP) China Intellectual Property Office (CN) United States Patent & Trademark Office (US) Swedish Patent Office (SE)
7.	Competent International Preliminary Examining Authorities [IPEAs]	Austrian Patent Office (AT) Australian Patent Office (AU) European Patent Office (EP) (only if ISA was AT,EP or SE) China Intellectual Property Office (CN) United States Patent & Trademark Office (US) Swedish Patent Office (SE)

II. The List of PCT Fees, for Indian Applicants to be paid at Receiving Offices in India while applying for PCT applications (from 01/01/2011)

Transmittal and International filing fees#
(Amounts as on 01/01/2011)

RO	Transmittal fee	International filing fee	Fee per sheet over 30	PCT-EASY reduction	Competent ISA(s)
IN	INR 8,000 INR 2,000 (Filing by Individual)	USD 1367*	USD 15*	USD 103*	AT AU CN EP SE US

III. Fees for preparing certified Priority Document and transmission to IB of WIPO Rs. 4000/- (For Individual Rs.1, 000/-).

IV. International Search fees# (from 01/01/2011)

ISA	Search fee(USD)
AT	2326****
AU	1837
CN	314
EP	2,443****
SE	2,443****
US	2,080

V. International Preliminary Examination fees*** (from 01/01/2011)

IPEA	Preliminary Examination fee	Handling fee*
AT	EUR 1675	EUR 150
AU	AUD 550** 780	AUD 213
CN	CNY 1,500	CNY eq CHF 200
EP	EUR 1,760	EUR 150
SE	SEK 5,000	SEK 1,390
US	USD 600** 750	USD 206

-- Payable to RO/IN [CHENNAI, DELHI, KOLKATA, MUMBAI as per applicable Jurisdiction].

* -- The fee is reduced by 90% where applicant or each applicant (where two or more applicants) is a natural person and is a national of and resident in India.

** -- This amount will be applicable when Search is done by the same ISA.

*** -- Payable to IPEA in the currency prescribed by it.

****-- The fee is reduced by 75% where applicant or each applicant (where two or more applicants) is a natural person and is a national of and resident in India.

Note; - For further information in respect PCT related matters, kindly visit WIPO Website at <http://www.wipo.int/pct/en/>